

SHRI D. SANJIVAYYA: We have already made it very clear while communicating the Government Resolution to the employers both in the public and private sectors that they should continue to pay the bonus.

COMPLAINTS AGAINST EXECUTIVE  
OFFICER, CANTONMENT BOARD,  
ALLAHABAD

\*218. SHRI J. C. CHATTERJI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any complaints from the residents and from elected members of the Cantonment Board, Allahabad, against the Executive Officer;

(b) if so, what was the nature of complaints received; and

(c) what action has been taken thereon?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) The nature of the allegations against the Chief Executive Officer is broadly as follows:

(i) Improper handling and finalisation of tenders;

(ii) Incorrect recording and alterations in the minutes of the Board meetings.

(c) Enquiry into these allegations has been made and proceedings have just been received and are under examination.

\*219. [The questioner (Shri U. S. Dugal) was absent. For answer, vide col. 1567 infra.]

\*220. [Withdrawn]

COMMITTEE ON BROADCASTING AND  
INFORMATION MEDIA

\*221. SHRI M. C. SHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Committee on Broadcasting and Information Media has submitted its report; and

(b) if so, what are the main recommendations of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTABHI RAMAN): (a) and (b) The Committee has taken up All India Radio in the first instance. An interim report on radio coverage for border areas has just been received and is under consideration.

SHRI M. C. SHAH: May I know the general nature of criticism which led to the formation of this Committee?

SHRI C. R. PATTABHI RAMAN: The terms of reference were read by me quite often in this House. They are very wide terms of reference. This is a Committee which is going to review the various media of communication and they are going to submit their report and suggest suitable measures. They have already submitted an interim report.

SHRI M. C. SHAH: What are the terms of reference?

SHRI C. R. PATTABHI RAMAN: They have been read before. There are six or seven items in the terms of reference. To determine . . .

MR. CHAIRMAN: Do you want all the terms of reference to be read?

SHRI M. C. SHAH: It must be laid on the Table.

SHRI C. R. PATTABHI RAMAN: It has already been laid.